(i) Notification G.S.R. No. 711, dated the 17th May, 1961, publishing the Territorial Councils (Payment of Taxes) Rules, 1961, [Placed in Library. See No. LT-2987/61].

Papers laid

(ii) Notification G.S.R. No. 5, dated the 1st January, 1962, publishing the Territorial Councils (Ejection of Members) Rules, 1962. [Placed in Library. See No. LT-3503/62].

THE RAILWAY PROTECTION FORCE (AM-ENDMENT) RULES, 1961

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): Sir, I beg to lay on the Table, under sub-section (3) of section 21 of the Railway Protection Force Act, 1957, a copy of the Ministry of Railways (Railway Board) Notification G. S. R. No. 1432. dated the 20th November, 1961, publishing the Railway Protection Force (Amendment) Rules, 1961. [Placed in Library. See No. LT-3591/62].

NOTIFICATIONS UNDER THE INDIAN ELEC-TRICITY ACT, 1910

THE MINISTER OF IRRIGATION AND POWER (HAFIZ MOHAMMAD IBRAHIM) : Sir, I beg to lav on the Table, under sub-section (3) of section 38 of the Indian Electricity Act. 1910, a copy each of the following Notifications of the Ministry of Irrigation and Power: ---

> (i) Notification No. EL. 11-3(33)/ 59, dated the 7th December, 1960, publishing the Indian Electricity (Amendment) Rules, 1960.

> (ii) Notification No. EL.II-3U)/ 60, dated the 10th February, 1961, publishing the Indian Electricity (Amendment D Rules, 1961.

[Placed in Library. See No. LT-2776/61 for (i) (ii)].

on the Table NOTIFICATIONS UNDER THE NAVY ACT, 1957

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMAIAH) : Sir, I beg to lay on the Table a copy each of the following Notifications of the Ministry 'of Defence, under section 185 of the Navy Act, 1957: -

- (i) Notification S.R.O. No. 80, dated the 11th March, 1961, publishing the Naval Services (Army and Air Force Regulations, 1961. Command) [Placed in Library. See No. LT-2784/61].
- (ii) Notification S.R.O. No. 389, dated the 12th December, 1961, publishing the Navy (Disposal of Private Property) Regulations, 1961. [Placed in Library. See No. LT-3512/62],
- (iii) Notification S.R.O. No. 390. dated the 13th December, publishing the 1961. Navy (Authorised Deductions) Am Regulations, 1961. endment [Placed in Library. See No. LT-3513/62].
- (iv) Notification S.R.O. No. 46. dated the 30th January, 1962, publishing the Mainten ance of Wives and Children of (Rate Deductions from Pay) Regulations, 1962. [Placed in Library. See No. LT-3551/62].

THE LOK SAHAYAK SENA (AMEND-MENT) RULES, 1961

SHRI K. RAGHURAMAIAH: Sir. I also beg to lay on the Table a copy of the Ministry of Defence Notification S.R.O. No. 257, dated the 28th August, 1961, under sub-section (3) of section 11 of the Lok Sahayak Sena Act, 1956, publishing the Lok Sahayak Sena (Amendment) Rules, 1961. [Placed in Library. See No. LT-3306/61].